

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01/08/2019

C.P./260/22/2019

O.A./260/258/2016

M.A./260/220/2019

ITEM NO:32

FOR APPLICANTS(S) Adv. : Mr. B. Rout

FOR RESPONDENTS(S) Adv.: Mr. A.C. Deo

B SINGHA
-V/S-
A KHARE

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents. Applicant's counsel submitted that the speaking order dated 07.05.19 is just a replica of the earlier order dated 27.01.2016 filed at Annexure-A/5 of the earlier O.A. He further submits that there is non-compliance of the order. Respondents' counsel submits that the direction given by the Tribunal to consider the matter has been carried out by the respondents by passing the order dated 07.05.19 after going through all the relevant materials. After going through the order and the materials on record we are satisfied that no contempt has been made. It is left open for

the applicant to approach before the appropriate forum as per law against the said order. The C.P. is accordingly dropped. Notices discharged.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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